GOVERNMENT OF NAGALAND HOME DEPARTMENT NAGALAND STATE DISASTER MANAGEMENT AUTHORITY NAGALAND:: KOHIMA

Dated Kohima, the 1st June 2020

NOTIFICATION

Subject: Revised Standard Operating Procedure (SOP) for returnees to Nagaland

In supersession of the Standard Operating Procedure (SOP) issued regarding the returnees to Nagaland, and the subsequent modifying orders regarding the same, and in pursuance of the decisions taken in the meeting of the Cabinet held on the 1st of June 2020; the revised SOP for the returnees to Nagaland is as under:

A. Chennai Special train returnees on 22nd of May 2020

- 1. The persons who returned to the State on 22/05/2020 by the Special Train from Chennai and are still in Kohima and Dimapur quarantine centres will continue to remain until the COVID-19 test are done on all such persons.
- 2. Those persons who test negative will be sent to their home district.
- 3. As regard to those who test positive but do not require hospitalization and are fit to travel, they will also be sent to their home districts to be kept at the COVID-19 Hospitals for treatment; under special transportation after following all the necessary health protocols.
- 4. Those persons tested positive and showing symptoms requiring hospitalization and not fit for travel will be shifted to the COVID Hospitals of Dimapur and Kohima as the case may be for treatment.

B. Returnees from NE States before 18th of May 2020

- 1. All the returnees who have arrived in the State from the Green Zones of the North East states, before 18th of May 2020, and have completed 14 days institutional quarantine at a centre in Dimapur or Kohima or in any other District, and not exhibiting any symptoms will be immediately released for undergoing home quarantine for another 14 days without the mandatory testing.
- 2. Those returnees who are still in Kohima or Dimapur quarantine centres will be released to their respective district task force for undergoing 14 days in home quarantine.



C. All returnees other than the above two categories

- 1. All the returnees reaching the State at Dimapur either by train / air / road will be segregated district-wise at the entry point/Agri Expo site, thermally screened and all found asymptomatic will be transferred to the Quarantine Centers in the respective districts.
- 2. As regard the persons entering the State through Khuzama, the District Task Force Kohima will make similar arrangements as mentioned in paragraph C 1.
- All the returnees showing symptoms will be subjected to medical protocol at Dimapur and Kohima; and based on the fitness, will be retained or transported to the respective home districts.
- 4. In case the Quarantine Centers in any particular district gets fully filled up, and if the district is unable to take anymore returnees, then arrangements will be made to keep the returnees inbound for such districts in the quarantine centers at Dimapur or Kohima or vice versa wherever space is available at that point of time.
- 5. The sample of all the returnees will be taken in the respective districts and tested for COVID-19 in the BSL 3 Lab at Kohima or in the labs in Assam /Manipur or in the upcoming BSL 2 Lab at Dimapur, when functional, or in the TrueNat machines wherever available.
- 6. Those whose test is positive will be shifted to the respective district COVID Hospital. Positive cases will be managed within the respective district COVID hospital until the facilities are saturated, after which the cases will be shifted to the nearest available COVID Hospital.
- 7. After 14(fourteen) days institutional quarantine, the returnee, if tested negative and found asymptomatic will be released for undergoing another 14 (fourteen) days home quarantine.
- 8. In respect of persons above the age of 60 years, children below the age of 10 years and parents, and pregnant women and accompanying spouse, and patients, they shall be thoroughly screened and on the advice of the Medical Team at the Entry point/ Screening Centre will be sent for 28 (twenty eight) days Home Quarantine.
- D. It is clarified that the work division in the districts regarding quarantining and all other related matters will be as follows:-
 - All Logistical issues such as Transportation of Passengers/ Identification of Quarantine Centres/ Provision of food to inmates/ Housekeeping Management of Quarantine Centres - Electricity, Water supply, repairs, sanitation/ Coordination with other districts etc will be the sole responsibility of the respective District Task Forces, including officers, agencies nominated by the Government or the DTF as the case may be.
 - 2. All clinical protocol such as Screening of passengers/ Sample collection/ Testing of samples/ attending to inmates in medical distress/ Safety protocol in QCs/ Issuing medical clearance for release from QC/ Despatch location as the case may be or any other location as the case may be will be the sole responsibility of the District Health Officials, Department of H&FW.

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- 3. The returnees will be transported to their respective districts under police escorts.
- 4. The detailed work distribution of the various stakeholders and teams will be as in Annexure I.
- E. The provisions of the revised SOP will be applicable to Returnees already in Quarantine centres of Dimapur, Kohima and other districts with immediate effect, and for new Returnees entering the State it will be applicable from 4th of June 2020.

Sd/-

TEMJEN TOY, IAS

Chief Secretary, Nagaland

NO.CSO/GAB-I/COM/GEN-I/2020 / 275

Dated, Kohima, the 1st June, 2020

Copy to:

- 1. The Commissioner & Secretary to Governor, Nagaland for kind information.
- 2. The Additional Chief Secretary to Chief Minister, Nagaland for kind information.
- 3. The Sr. PS to Deputy Chief Minister, Nagaland for kind information.
- 4. The Sr.PS to Speaker, Nagaland for kind information
- 5. The Sr. PS to all Ministers/Advisors for kind information.
- 6. The ACS & Commissioner, Nagaland for kind information
- 7. The Director General of Police for kind information.
- 8. The JD SIB for kind information
- 9. The Principal Accountant General, Nagaland for kind information
- 10. The APC Nagaland and in-charge Dimapur district to coordinate COVID-19 related activities for information and necessary action
- 11. The Commissioner & Secretary, Health & Family Welfare Department for information and necessary action
- 12. All AHoDs/HoDs for information.
- 13. The Principal Director, Health and Family Welfare Department for information
- 14. The Staff Officer, 3 Corps/IGAR (N)/ DIG, CRPF/ Comdt. BSF for information.
- 15. The PRC, DRC, ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong.
- 16. The Station Director, AIR and Doordarshan, Kohima for information.
- 17. The Director, IPR for wide publicity.
- 18. All DCs & Chairman District Task Force for information and compliance
- 19. CP Dimapur and all SPs for information and necessary action.

(ABHIJIT SINHA) TAS
Principal Secretary, Home

WORK DIVISION AMONG THE VARIOUS TEAMS & STAKEHOLDERS IS AS FOLLOWS:

SI. No	Process	Responsibility
1	Returnees Reaching Nagaland (By Train, Bus and Flight)	Zonal Officers & Migration Groups
2	Transportation of returnees from Railway station/ Airport/ Check gates to Agri Expo, Dimapur	Transportation- by Receiving districts
3	Screening and Segregation of the Returnees at Agri Expo, Dimapur	Screening: Medical Team Segregation: Dimapur District Task Force lead by Deputy Commissioner & Receiving Districts Liaisoning Teams.
4	Symptomatic Returnees to Isolation Wards in Dimapur.	Dimapur District Task Force lead by Deputy Commissioner
5	Asymptomatic returnees from Agri Expo to respective districts facility quarantine centres	Transportation- by Receiving districts (Liaison officers from Administration and Police to be kept in Dimapur). Refreshments/Food, Toilet Facilities and Medical facilities to the returnees on the way- Receiving districts to coordinate with the districts enroute and Project Directors, DRDA may make the arrangements as instructed in Home Department Letter NO.NSDMA-ER-COVID-19-301/2020 dated 27th May 2020)
6	Quarantine centre Management & Safety Protocol (including Food, Water, Electricity and other daily maintenance).	District Task Forces lead by Deputy Commissioners
7	Collection of Samples, Testing and transportation to Labs whenever required	Medical team and District Task Forces lead by Deputy Commissioners
8	Release of returnees from quarantine centres for Home Quarantine after due process& medical clearance.	Medical team and District Task Forces lead by Deputy Commissioners
9	Coordination of process mentioned at SI.No 1 to 8 with DTF's, Emergency help and Report compilation.	State COVID War Room, Nagaland

Dure 1-06-2010